



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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May 6, 2014

RBI cancels Certificate of Registration of five NBFCs

The Reserve Bank of India has cancelled the certificate of registration of five non-banking financial companies (NBFCs) for carrying on the business of non-banking financial institution. Following cancellation of registration certificate, the companies cannot transact the business of non-banking financial institution. The five companies are:

Sr. No.	Company's Name	Address of Registered Office	Date of cancellation
1.	SKLS Finance Pvt. Ltd.	4/905, GNT Road, Padianallur, Redhills, Chennai-600052	March 28, 2014
2.	B.K.T.Finance Ltd.	109, Audiappa Naicken Street, Rainbow Plaza, 3 rd Floor, Chennai-600079	April 3, 2014
3.	K.K.P. Credits Pvt. Ltd.	88, Salem Road, Namakkal-637001	April 9, 2014
4.	M.C.T. Finance Pvt. Ltd.	202, Anna Salai, Chennai-600002	April 9, 2014
5.	Thanjavur Investment Ltd.	20, Robinson Park Colony, Washermenpet, Chennai-600021	April 9, 2014

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934,. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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